			SCHEDULE			
e dan it sila arang it sam de sila arang it sama	FORM	AT FOR STATISTICA	L DATA FOR THE	MONTH DECEMB	ER 2020	
A CONTRACTOR OF THE PARTY OF TH			(SEE RULE 3)			
	NAME OF COURT	NO. OF PENDING (ON THE 1 st DAY OF MONTH)	NO. OF NEW CASES INSTITUTED DURING THE MONTH	NO. OF CASES DISPOSED DURING THE MONTH	TOTAL CASES PENDING IN THE COURT (ON THE LAST DAY OF THE MONTH	AVERAGE NO. OF DAYS TAKEN TO DECIDE THE CASE
1	2	3	4	5	6	7
1	COMMERCIAL COURT AJMER	1395	71	11	1455	00

न्यायाधीश वाणिज्यिक न्यायालय अजमन

				MONTH DECEM	BER 2020		
				FORM 2	2		
	L	IST OF CASES I	N WHICH E-PA	YMENTS OF COU	RT FEES WAS MA	ADE DURING THE M	MONTH
S.NO.	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF E-PAYMENT O COURT FEES
1	2	3	4	5	6	7	8
				NIL			

न्यायाधीश वाणिज्यिक न्यायालय अजमर

				MONTH DECEM	BER 2020		
				FORM 3	3		
	LIST OF C	ASES IN WHI	CH ELECTRONI	C SERVICE OF PR	OCESS HAS TAK	EN PLACE DURING	G THE MONTH
S.NO.	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF E-PAYMENT OF COURT FEES
1	2	3	4	5	6	7	8
	COMMERCIAL COURT AJMER	AJMER	NIL	NIL	NIL	NIL	NIL

न्यायाधीश क्रिणिज्यक न्यायालय अजमर

		M	ONTH DECEMBER 20)20		
	LIST OF TO	TAL NO. OF CASE	S RANDOMLY ALLC	CATED DURING T	HE MONTH	
			FORM-4			
S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COURN (NO OF CASES RANDOMLY ALLOCATED
1	2	3	4	5	6	7
1	COMMERCIAL COURT AJMER	NIL	NIL	NIL	NIL	NIL

न्यायाधीश वाणिज्यिक न्यायालय अजमर

				MONTH DECEM	BER 2020		
				FORM 5			
	LIS	T OF CASES I	N WHICH CASE	MANAGEMENT H	HEARING WAS H	ELD DURING THE MO	ONTH
S.NO.	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF CASE MANAGEMENT HEARING
1	2	3	4	5	6	7	8
	COMMERCIAL COURT AJMER	AJMER	NIL	NIL	NIL	NIL	NIL

न्यायाधीश

वाणिज्यिक न्यायालय अजमर

COMMERCIAL COURT AJMER **MONTH DECEMBER 2020**

FORM 6

S COURT NO.	DISTRICT	CASE NO.	PETITIONER V/S RESPONDENT	TIDVOCATE	DATE OF REGISTRATION	SOUGHT AND PRE INSTITUTION MEDIATION DID	THE MON' DATE OF DECISION	DAYS FOR DISPOSAL			NO. OF DAYS FOR EXECUTION OF DECREE FROM DATE	ACT SECTION
2	3	4	5	6		NOT TAKE PLACE YES/NO					OF DECISION	
COMMERCIAL	AJMER	-		U	7	8	9	10	11	12	13	14
COURT AJMER				-	-	-	-	-	-	-	-	-

न्यायाधीश वाणिज्यिक न्यायालय अजमर

			FORM -7			
	SUMMARY	OF COMMERCIA	AL CASES DURING TI	HE MONTH DECE	MBER 2020	
S.NO.			DECEMBER- 2020			
1	COURT	DISTRICT	NO. OF PENDING (ON THE 1st DAY OF MONTH)	TOTAL NO. OF CASES INSTITUTED DURING THE MONTH	TOTAL NO. OF CASES DISPOSED DURING THE MONTH	TOTAL NO . CASES PENDING AT THE END OF THE MONTH
	COMMERCIAL COLOR	3	4	5	6	7
	COMMERCIAL COURT AJMER	AJMER	1395	71	11	1455

वाणिज्यक न्यायालय अजमर

	LISTOFCAST		SEE RULE 10(2)			
	LIST OF CASES RECEIV	ED FOR PRE-INSTIT	TUTION MEDIATION	N AND SETTLEMEN	NT DURING THE MO	ONTH
S.NO.	The state of the s		DECEMBER- 2020			
1	NAME OF MEDIATION CENTRE (FOR EXAMPLE DLSA OR MAIN MEDIATION CENTRE MUMBAI)	10.01	TOTAL NO. OF APPLICATIONS RECEIVED DURING THE MONTH	TOTAL NO. OF CASES SETTELED DURING THE MONTH	TOTAL NO. OF NON STARTER CASES DURING THE MONTH	APPLICATIONS PENDING AT THE
1	2	3	4	5		END OF THE MONT
and the second second	NIL	NIL	NIL	NIL	NIL	7 NIL

न्यायाधीश वाणिज्यिक न्यायालय अजमर Statical Data Format

SCHEDULE

Format for statistical data for the Month of December, 2020

				(See Rule 3)	2020	
SN	Name of the Court	No. of cases pending (on the 1 st day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	. (5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur Metro-II	1940	311	2251	56	N/A

न्यायाधीश वाणिज्यिक न्यायालय, क्रम-1 जयपुर

Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month December-2020

Form-4

List of total no. of cases randomly allocated during the month

S. No.	Court	District	Court Name	Court No.	Case type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur Metro- II				Nil	

न्यायाधीश वाणिज्यिक न्यायालय, क्रम्-1 जयपुर Case management hearing

Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month December-2020

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court no 1. Jaipur Metro- II			*****	Nil		

न्यायाधीश वागिज्यिक न्यायालय कर-1 जयपुर Contested case list

Judge, Commercial Court No 1, Jaipur Metropolitan-II Month December-2020

Form-6

Contested Commercial Cases disposed during the month

SN	Court	District	Case No.	Petitioner v s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre- Institution Mediatron did not take place Yes No		Days for Disposal	Nature of Disposal (Contested Set (led)	Date of execution of decree	electron from	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1		Jaipur Metro-II	CMNC 373/2020	Mahima Real Estate Pvt. Ltd. V/s Rajan Sanghi & others	Sh. Ashutosh Bhatia Sh. Dilip Shivpura & Sh. Abhishek Shivpuri	22-10-2020	Nil	11-12-2020	51	Contested	Nil	Nil	Application u/s 34 of Arb. Act
2		Jaipur Metro-II	CMNC 377/2020	Mahima Real Estate Pvt. Ltd. V/s Ajay Sanghi & other	Sh. Ashutosh Bhatia Sh. Devidutt Sharma	28-10-2020	Nil	11-12-2020	- 44	Contested	Nil	Nil	Application u/s 34 of Arb. Act
3	Judge, Commercial Court no 1, Jaipur Metro-II		CMNC 417/2020	M/s Shaheed Rajendra Kumar Filling Station V/s Smt. Sarita and other	Sh. Lokesh Agrawal Sh. Sandeep Singh Shekhawat Sh. Sandeep Pathak	25-11-2020	Nil	15-12-2020	20	Contested	Nil	Nil	Application u/s 9 of Arb. Act
4		Jaipur Metro-II	CMNC 414/2020	Ashok Arora V/s Satnam Motocorp Pvt. Ltd.	Sh. Sushil Daga Sh. Suresh Sahni & Sh. Hemraj Jangid	19-11-2020	Nil	16-12-2020	27	Contested	Nil	Nil	Stay Application u/s 9 of Arb. Act
5		Jaipur Metro-II	CMC 60/2020	Buena Vista Resorts Pvt. Ltd. V/s Jaideep Singh Bika	Sh. Pratap Singh Arya Sh. Vijay Singh Shekhawat	29-06-2020	Nil	18-12-2020	172	Contested	Nil	Nil	Application u/s 148 of CPC

Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month December-2020

Form-7

Summary of Commercial Cases during the month

SN	Court	District	Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total number of	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur Metro- II	Jaipur Metro-II	1940	311	56	2195

न्यायाधीश वागिज्यिक न्यायालय, क्रम-1 जयपुर pre institution mediation

Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month December-2020

[See rule 10 (2)]

List of cases received for Pre-Institution Mediation and Settlement during the month

SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of applications pending on the 1st day of the month	Total no. of applications received during the month	Total no. of cases settled during the month	Total no. of non- starter cases during the month	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)

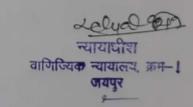
न्यायाधीश वागिज्यिक न्यायालय, क्रम-1 जयपुर Electronic process list

Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month December-2020

Form-3

			List of c	ases in which Electronic Service of Process has	taken place during t	he month	
SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
. (1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court no 1, Jaipur Metro- II	Jaipur	CMNC 494/2020	Pinkcity Retail Ventures LLP V/s Bhupendra Kumar Jain	Sh. Archit Bohra	19-12-2020	Nil



e-court fees

Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month December-2020

Form-2

List of cases in which e-Payment of Court fees was made during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial	Jaipur	377/2020	Royal Comfort Hotel Pvt. Ltd. V/s M/s Hotel Aprajita	Sh. Prashant Choudhary	05-12-2020	27-11-2020
2	Court no I. Jaipur Metro-	Jaipur	378/2020	Buena Vista Resorts Pvt. Ltd. V/s Harish Sharma	Sh. Pratap Singh Arya	07-12-2020	02-12-2020
3	11	Jaipur	2031/2020	KMBL V/s Gopal Krishna Bihani	Sh. Divesh Sharma	08-12-2020	05-12-2020
4		Jaipur	2032/2020	KMBL V/s Dharamveer Gurbani	Sh. Divesh Sharma	08-12-2020	05-12-2020
5		Jaipur	2033/2020	KMBL V/s Ram Kishan Sharma	Sh. Divesh Sharma	08-12-2020	05-12-2020
6		Jaipur	2034/2020	KMBL V/s Shri Balaji Kripa Education Pvt. Ltd.	Sh. Divesh Sharma	08-12-2020	05-12-2020
7		Jaipur	2035/2020	KMBL V/s HTC Electronics	Sh. Divesh Sharma	08-12-2020	05-12-2020
8		Jaipur	379/2020	Rohit Koolwal V/s M/s Mascot Projects Pvt. Ltd.	Sh. Clevans Cletus	08-12-2020	07-12-2020
9		Jaipur	380/2020	Rakesh Joshi V/s Amit Publications	Sh. G.D. Bansal	09-12-2020	07-12-2020
10		Jaipur	2055/2020	Laxmi India Finleasecap P. Ltd. V/s Neema Devi	Sh. Ganesh Prajapati	09-12-2020	27-11-2020
11		Jaipur	2056/2020	Laxmi India Finleasecap P. Ltd. V/s Phoolchand Meena	Sh. Ganesh Prajapati	09-12-2020	27-11-2020
12		Jaipur	2057/2020	Laxmi India Finleasecap P. Ltd. V/s Ramesh Sharma	Sh. Ganesh Prajapati	09-12-2020	27-11-2020
13		Jaipur	2058/2020	Laxmi India Finleasecap P. Ltd. V/s Uma Soni	Sh. Ganesh Prajapati	09-12-2020	27-11-2020
14		Jaipur	2059/2020	Laxmi India Finleasecap P. Ltd. V/s Yogendra Jha	Sh. Ganesh Prajapati	09-12-2020	27-11-2020
15		Jaipur	2060/2020	Laxmi India Finleasecap P. Ltd. V/s Mohani Devi	Sh. Ganesh Prajapati	09-12-2020	27-11-2020
16		Jaipur	1151/2020	Dr. V.N. Pradhan V/s Singhania University	Dr. P.C. Jain	24-08-2020	10-12-2020
17		Jaipur	383/2020	UCO Bank V/s Rafiq Sarajudin	Sh. C.P. Sharma	14-12-2020	11-12-2020

न्यायाधीश वागिज्यिक न्यायालय, क्रम-1 जयपुर

e-court fees

18	Jaipur	384/2020	Sunrise Naturopathy and Health Resort Pvt. Ltd. and others V/s Indiabulls Consumer Finance Ltd.	Sh. Rajendra Salecha	14-12-2020	10-12-2020
19	Jaipur	385/2020	Alwar Institute of Advance Industrial Training and Testing Pvt. Ltd. V/s Indiabulls Commercial Credit Ltd.	Sh. Rajendra Salecha	14-12-2020	10-12-2020
20	Jaipur	386/2020	Dr. Vishnu Kumar Agarwal V/s Indiabulls Housing Finance Ltd.	Sh. Rajendra Salecha	14-12-2020	10-12-2020
21	Jaipur	387/2020	Smt. Manju Agarwal V/s Indiabulls Commercial Credit Ltd.	Sh. Rajendra Salecha	14-12-2020	10-12-2020
22	Jaipur	388/2020	M/s J.D. Industries India Ltd. V/s M/s MICA Industries Ltd.	Sh. Rohit Choudhary	15-12-2020	14-12-2020
23	Jaipur	2107/2020	KMBL V/s Farhat Khan	Sh. Divesh Sharma	18-12-2020	16-12-2020
24	Jaipur	2108/2020	KMBL V/s Prem	Sh. Divesh Sharma	18-12-2020	16-12-2020
25	Jaipur	2109/2020	KMBL V/s Mahi Trading Company	Sh. Divesh Sharma	18-12-2020	16-12-2020
26	Jaipur	2110/2020	KMBL V/s Lalit Ramchandani	Sh. Divesh Sharma	18-12-2020	16-12-2020
27	Jaipur	2111/2020	KMBL V/s Govind Ratan Daga	Sh. Divesh Sharma	18-12-2020	14-02-2020
28	Jaipur	2112/2020	KMBL V/s Raju Sharma	Sh. Divesh Sharma	18-12-2020	16-12-2020
29	Jaipur	2113/2020	KMBL V/s Sushila Modi	Sh. Divesh Sharma	18-12-2020	16-12-2020
30	Jaipur	2114/2020	KMBL V/s Har Govind Dixit	Sh. Divesh Sharma	18-12-2020	05-12-2020
31	Jaipur	2115/2020	KMBL V/s Mahdeep Jain	Sh. Divesh Sharma	18-12-2020	05-12-2020
32	Jaipur	391/2020	Union Bank of India V/s M/s Meenakshi Namkeen Udyog	Sh. Balram Vashisth	21-12-2020	19-12-2020
33	Jaipur	392/2020	Union Bank of India V/s M/s Gourav Food & Water Suppliers	Sh. Balram Vashisth	21-12-2020	19-12-2020
34	Jaipur	393/2020	Union Bank of India V/s Mohd. Ansar Khan	Sh. Balram Vashisth	21-12-2020	19-12-2020

न्यायाधीश वागिज्यिक न्यायालय, क्रम-1 जयपुर

							9	Sheet1						
			Form 6 (ii): Mediatio	on Date on Qu			for 4 th Q tle 10 (2		2020 From 01.10.202	0 to 31.12.2020			
	No. of	Nature of App	plicant Party	Nature of O	pposite Party	No. o	f appli	cations :	slab-wis	se as per Schedule-II	No. of	NI C	No. of	No. of
	application received by Authority	Individual	Corporate	Individual	Corporate	1	11	111	IV	V	application disposed off as per Rule 3(4) and 3(6)	No. of application referred for mediation	application where no settlement arrived at as per Rule 7(1)(ix)	application where parties reached a settlement as per Rule 7(1) (vii)
l.								Nil						
													2	elya 55
														ायाघीश त्यायालय, क्रम -1
														गयपुर



Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month December, 2020

	Format for Statistical data [See Rule 3(1)]										
S.No.	S.No. Name of Court No. of cases (on the 1st day of month of) No. of new cases instituted (during the month as per column 3) No. of cases disposed (during the court (on the last day of the month as per column 3) No. of cases disposed (during the month as per column 3)										
-1	-2	-3	-4	-5	-6	-7					
1	C.C. 2,	785	3	766	22	N/A					

Judge Commercial Court No. 2

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month December, 2020

	Withith December, 2020										
	Form 1										
	List of cases e-filed during the month										
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e- filing		
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10		
1	C.C.2	Jaipur Metro II, Jaipur				Nil					

Note:- Humbly submitted that Form 1 may not be called from this court as Commercial Court No. 1 is the Only institutional Court for filing of any new matter. The Commercial Court No 02 to 04 receives the matters on transfer/assignment on the order of Hon'ble High Court after certain intervals. Regards!

Judge Commercial Court No. 2 2 Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month December, 2020

Form 2

List of cases in which e-Payment of Court fees was made during the month

				,	Petitioner			Date of e-
	_				Name Vs		Data	payment
١	Sr.				Respondent		Date of	of Court
	No.	Court	District	Case No.	Name	Advocate	Registration	Fees
ſ	-1	-2	-3	-4	-5	-6	-7	-8
1			Jaipur Metro					
١	1	C.C. 2	IÎ, Jaipur	Nil	Nil	Nil	Nil	Nil

Note:- Humbly Submitted that Form 2 may not be called from this court as Commercial Court No.1 is the Only institutional Court for filing of any new matter. The Commercial Court No 02 to 04 receives the matters on transfer/assignment on the order of Hon'ble High Court after certain intervals. Regards!

Commercial Court No. 2

3 Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month December, 2020

Form 3 I	List of cases i	n which Elec	tronic Servi	ce of Process	has taken pl	ace during tl	ne month
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
-1	-2	-3	-4	-5	-6	-7	-8
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil	Nil

Note:- Most Humbly submitted that this Statement may not be called from this court as in the transfer/assigned matters parties come present with the matters as they have already been served after institution in Commercial Court No 1. In any interlocutory application(s) as well the otherside remain present physically in the court.

Judge Commercial Court No. 2 2 Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month December, 2020

	Form 4 List of total no. of cases randomly allocated during the month										
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)					
-1	-2	-3	-4	-5	-6	-7 ^					
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil					

Judge
Commercial Court No. 2
Superior S

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month December, 2020

Form 5
List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management Hearing
-1	-2	-3	-4	-5	-6	-7	-8
1	C.C. 2	Jaipur Metro II, jaipur	Nil	Nil	Nil	Nil	Nil

Julian Athar Immercial Court No. 2 2 Jaiour

Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month December, 2020

Form 6
Contested commercial cases disposed during the month

				Contest	eu comme	ercial cases	s disposed	during the	e month				
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/ No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree		
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10	-11	-12	-13	-14
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Judge
Commercial Court No. 2

Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month December, 2020

Form 7

Summary of Commercial Cases during the month

		Summary of	Commercial Ca	ses during the n	IOIILII	
Sr. No.	Court	District		cases instituted	Total number of cases disposed during the month	Total number of cases pending at the end of the month
-1	-2	-3	-4	-5	-6	-7
1	C.C. 2,	Jaipur Metro II,	785	3	22	766

Judge Judge mmercial Court No. 2

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month December, 2020

List	of cases received	l for Pre-Institu	ition Mediation a	and Settlemer	nt during the r	nonth
Sr.				Total	Total	Total
	Mediation		of applications			
No.	Centre [For	applications	received during	casessettled		applications
	example,	pending on	the month		cases during	
	DLSA or Main	the 1st day of		month		the end of
		the month				the month
	Centre					- 1
	Mumbai]					
-	1 7	-3	-4	-5	-6	-7
	1		Nil			

Judge
Judge

Judge

Judge

Judge

Judge

Judge

Judge

Statical	Prake.	Farmen

	SCHEDULE
Format for statistical	data for the Month of December, 2020
	(See Pule 3)

Court no 3, Jaipur Metro-II

Name of the	No. of cases pending (on the 1st day of	(during the month as per	Total cases pending in the court (on the last day of the month as per column 3)		Average no. of days taken to decide the case
Court	Month)	column 3)	per column 3)	(6)	(7)
(2)	(3)	(4)	(5)	(0)	
Commercial	(40	4	631	21	N/A

Judge Commercial Court No. 3 Jaipur

Month December-2020

Form-2

List of cases in which e-Payment of Court fees was made during the month

La constant	ne month	made during	11.000	Petitioner v/s		District	Court	SN
-Payment of	Date of e-Pay	Date of	Advocate	Respondent	Case No.	District	Court	2000
	Court F	Registration			(4)	(3)	(2)	1)
(8)	(8)	(7)	(6)	(5)	(7)	37.6	Commercial	
					NEI	Nil	Court no 3,	1
Jil	Nil	Nil	Nil	Nil	Nil	INII	Jaipur Metro-	
-	N	Nil	Nil	Nil	INII	INII	Jaipur Metro-	

Sudge Commercial Court No. 3

Month December 2020

Form-3

List of cases in which Electronic Service of Process has taken place during the month

	LISTO	i cases ii	I WIIICH LIC	ctrome service of			Date of e-Payment of
SN (1)	Court (2)	District (3)	Case No.	Petitioner v/s Respondent (5)	Advocate (6)	Date of Registration (7)	Court Fees (8)
1	Commercial Court no 3, Jaipur Metro-	Nil	Nil	Nil	Nil	Nil	Nil

Judge Commercial Court No. 3

Month December-2020

Form-4

List of total		of	onces	randomly	allocated	during	the month
List of total	no.	01	cases	randomy			Case Count (No

List of to	mai no. c	// Cases rain			Case Count (No. of cases	
Court (2)	District (3)	Court Name (4)	Court No.	Case type (6)	randomly allocated) (7)	
Commercial Court no3. Jaipur Metro- II				Nil		

Judge Commercial Court No. 3

Month December-2020

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2) Commercial	(3)	(4)	(5)	(6)	(7)	(8)
1	Court no 3, Jaipur Metro-				Nil		

Judge Jaipur No. 3 Contested case list

Commercial Court No 3, Jaipur Metro-II

Month December-2020

Form-6

Contested Commercial Cases disposed during the month of December, 2020

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre- Institution Mediation did not take place Yes/No	Data of	Days for Disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	decree from	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	decision (13)	(14)
1	Commercial Court no 3, Jaipur Metro-II	Jaipur Metro	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

ommercial Court No. 3

Month December-2020

Form-7

Summary of Commercial Cases during the month

SN	Court	District	Total no. of cases pending on the 1st day of the month	Total no. of cases instituted during the month	cases disposed during the month	Total number of cases pending at the end of the month	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	
1	Commercial Court no 3, Jaipur Metro- II	Jaipur Metro-II	648	4	21	631	

Judge Commercial Court No. 3 Jaipur

Month December-2020

[See rule 10 (2)]

List of	cases received	for Pre	-Institution	Mediation and	Settlement	during the month
 	44				Settlement	daring the month

	Many Che II			direction di	a settieriterit u	uring the month
iN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai] total no. of applications pending on the ls day of the month		Total no. of applications received during the month	Total no. of cases settled during the month	Total no. of non- starter cases during the month	Total no. of applications pending at the end of the month
1)	(2)	(3)	(4)	(5)	(6)	(7)
1				Nil	Na/	

Judge Commercial Court No. 3 Jaipur

Sheet1

Form 6 (ii): Mediation Date on Quarterly Basis for 4th Quarter 2020 From 1.9.2020 to 31.12.2020

No. of application received by Authority	Nature of Applicant Party Na				No. of applications slab-wise as per Schedule-II				ise as	No. of application	No. of	No. of application where no	No. of application where parties
		Corporate	Individual	Corporate	I	11	Ш	IV	V	disposed off as per Rule 3(4) and 3(6)	application referred for mediation	settlement arrived at as per Rule 7(1) (ix)	reached a settlement as per Rule 7(1) (vii)

Judge Commercial Court No. 3 S-1 Form-1

	Court	Name – C	Commercia	al Court n	o. 4, Jaipur	•
		Mon	th – Decen	nber, 2020		
		Fo	rmat for Stati [See Rule :			
S.No.	Name of Court	No. of cases (on the 1st day of month of)	cases instituted (during the	Total cases pending in the court (on the last day of the month as per column 3)	month as per	Days taken to decide the case
-1	-2	-3	-4	-5	-6	(7)
1	Commercial Court no. 4, Jaipur	823	0	800	23	-

		Co	urt Name-	- Commerc	cial Court	No. 4, Jai	pur		
			\mathbf{M}	Ionth- Dec	ember, 20	20			
				For	m 1				
			List o	f cases e-filed	during the	month			
Sr.	Court	District	Case No.	Petitioner	Advocate	Advocate	Advocate E-	Date of	Date of e
No.				Name Vs.		Mobile	mail Id	Registration	filing
				Respondent		Number			•
				Name					
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10
1	Commercial								
	Court no. 4,	Jaipur				Nil			
	Jaipur								

	Court Name- Commercial Court no. 4, Jaipur										
		M	onth- Dec	ember, 202	20						
			For	m 2							
	List of cases	in which e-F	Payment of C	ourt fees was	s made durir	ng the month					
				Petitioner							
				Name Vs			Date of e-				
Sr.				Respondent		Date of	payment of				
No.	Court	District	Case No.	Name	Advocate	Registration	Court Fees				
-1	-2	-3	-4	-5	-6	-7	-8				
	Commercial										
1	Court no. 4,	Jaipur	_	_	-	_	_				
	Jaipur	_									

	Court Name- Commercial Court no. 4, Jaipur Month- December, 2020											
Form 3	Form 3List of cases in which Electronic Service of Process has taken place during the month											
G				Petitioner Name Vs.		D. C.	Date of Electronic					
Sr. No.	Court	District	Case No.	Respondent Name	Advocate	Date of Registration	Service of Process					
-1	-2	-3	-4	-5	-6	-7	-8					
1	Commercial Court no. 4, Jaipur	Jaipur	-	-	-	-	-					

	Court N	ame- Con	ımercial (Court no. 4	l, Jaipur	
		Month	- Decembe	er, 2020		
			Form 4			
	List of total	no. of cases	randomly all	located durin	g the month	
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
-1	-2	-3	-4	-5	-6	-7
1	Commercial Court no. 4, Jaipur	Jaipur		Ni	1	

		Co	urt Name	- Commer	cial Court	no. 4, Jai	pur	
			M	Ionth- Dec	ember, 20	20		
				For	rm 5			
		List of cases	in which Cas	e Managemo	ent Hearing v	was held dur	ing the mont	h
Sr.		Court	District	Case No.	Petitioner	Advocate	Date of	Date of case
No.					Name Vs.		Registration	management
					Respondent			Hearing
					Name			
	-1	-2	-3	-4	-5	-6	-7	-8
	1	Commercial						
		Court no. 4,	Jaipur	-	-	-	-	-
		Jaipur						

S-2 Form-6

				C	ourt Nam	e- Comme	rcial Cour	t no. 4, .	Jaipur				
					N	Ionth – De	ecember, 2	2020					
						Fo	orm 6						
				C	ontested cor	nmercial cas	es disposed d	luring the	month				
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
	-1 -2	-3	-4	-5	-(-7	-8	-9	-10	-11	-12	-13	-1-
1	Commercial Court no. 4, jaipur		-	-	-	-	-	-	-	-	-	-	-

		Court N	ame- Con	nmercial (Court no. 4	, Jaipur							
			Month -	– Decemb	er, 2020								
				Form 7									
	Summary of Commercial Cases during the month												
Sr.		Court	District	Total	Total	Total	Total						
No.				number of	number of	number of	number of						
				cases	cases	cases	cases						
				pending on	instituted	disposed	pending at						
				the 1st day	during the	during the	the end of						
				of the month	month	month	the month						
	-1	-2	-3	-4	-5	-6	-7						
	1	Commercial											
		Court no. 4,	Jaipur	823	0	23	800						
		Jaipur											

Med Form-6(1)

	Court N	ame- Con	nmercial (Court no. 4	, Jaipur	
		Month -	– Decemb	er, 2020		
List o	f cases received	for Pre-Institu	ıtion Mediati	on and Settler	ment during t	he month
Sr.	Name of	Total	Total	Total	Total	Total
	Mediation	number of	number of	number of	number of	number of
No.	Centre [For	applications	applications	case settled	non-starter	applications
	example,	pending on	received	During the	cases during	pending at
	DLSA or	the 1st day	during the	month	the month	the end of
	Main	of the month	month			the month
	Mediation					
	Centre					
	-1 Mumbai] -2	-3	-4	-5	-6	-7
1	-	-	-	-	-	-

Med Form-6(2)

					Cor	urt Name-	Commer	cial Court	no. 4, Jaij	our					
						Mo	onth – Dec	ember, 20	20						
S. No	Name of the Authority	No. of application received by Authority		plicant Party	Nature of Op	oposite Party	No.	of application	ns slab- wise a	as per Schedu	ıle-II	No. of application disposed off as per Rule 3(4) and 3(6)	referred for mediation	No. of application where no settlement arrived at as per Rule 7(1)(ix)	No. of application where parties reached a settlement as per Rule 7(1)(vii)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				/(1)(VII)
-1	-2	-3	-4	-5	-6	-7			-8			-9	-10	-11	-12
1	-	=	-	-	-	=	-	-	-	-	-	-	=	-	-

COMMERCIAL COURT JODHPUR METRO, JODHPUR Month – DECEMBER 2020

S.No.	Name of Court	No. of cases (on the 1st day of month of)	Format for Statis [See Rule 3 No. of new cases instituted (during the month as per column 3)		No. of cases disposed (during the month as per column 3)	Days taken to decide the case
1	2	3	4	5	1	7
1	COMMERCIAL COURT	2000	212	3	4	
	COMMERCIAL COOK!	2090	218	2246	62	2

ज्यादाः शिश वाणिज्यिक न्यायालय जोधपुर

				Month DECEMBE	R 2020				
r.	Court	[n:]		Form 1 List of cases e-filed during	the month				
).	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registratio	Date of e
			.4	_		1			

ज्याराशीश बाधिज्यिक न्यायालय जोधपुर

		MONT	H DECEMBI	ER 2020			
			Form 2				
	List of case	es in which e-Paym	ent of Court fee	s was made during the	he month		,
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Cou Fees
1	2	3	4	5	6	7	8
1	Commercial court	Jodhpur			NIL		- V

न्याधाः भाषास्य चाणिज्यिक न्यायालय जोधपुर

COMMERCIAL COURT JODHPUR METRO, JODHPUR

MONTH DECEMBER2020

FORM 3

List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration
1	2	3	4	5	6	7
1	Commercial Court	Jodhpur			NIL	

(n) 8 (n) 19T

Date of Electronic Service of Process

मणिष्टियक न्यायासक

COMMERCIAL COURT JODHPUR METRO, JODHPUR

MONTH -DECEMBER2020

Form 4 List of total no. of cases randomly allocated during the month

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	2	3	4	5	6	7
1	Commercial Court	Jodhpur	Commercial court Jodhpur	-		1

क्याराजीश वाणिज्यिक न्यायालय जोधपुर

COMMERCIAL COURT JODHPUR METRO, JODHPUR

MONTH – DECEMBER 2020

Form 5 List of cases in which Case Management Hearing was held during the month

Sr.	1	Elst of cas	es in which case M	anagement Hearing was held	d during the month		
No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management
1	2	3	4	5	6	7	Hearing
1	Commercial	7 11	-	3	0		18
	Commercial court	Jodhpur			-		

क्यायाः ीश माणिज्यिक न्यायालय जोधपुर

COMMERCIAL COURT JODHPUR METRO, JODHPUR MONTH DECEMBER2020

Form 6

				C	ontested con	imercial case	s disposed du	iring the mo	nth				
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	execution of decree	days for execution of decree from date of decision	
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Commercial	Jodhpur								-		7	

न्यायाजीश वाणिज्यिक न्यायात्मय जोधपुर

COMMERCIAL COURT JODHPUR METRO, JODHPRU Month DECEMBER2020

Form 7

Summary	of Commercial	Cases during	the month
---------	---------------	--------------	-----------

- 1			Summary of Commercial Ca	ises during the month		
Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	2	3	4	5	6	7
1	Commercial Court	Jodhpur	2090	218	62	2246

न्यायोगीश

बाणिज्यिक न्यायालय जोधपुर

			MONTH DECEMBE	R 2020		
		List of cases received	for Pre-Institution Mediation a	and Settlement during th	he month	
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of casessettled duringthe month	Total number of non- starter cases during the month	Total number of applications pending at the end of the month
1	2	3	4	5	6	5
1						- 1

क्यारा ीश वाणिज्यक न्यायालय जोधपुर

COMMERCIAL COURT JODHPUR METRO, JODHPUR

S. No	Name of the Authority	No. of application received by Authority	Pa	Applicant rty		f Opposite urty	No. o		cations Schedu		wise as	applicatio n disposed	referred for mediation	settlement arrived at as	No. of application where parties reached a settlement as per Rule 7(1) (vii)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
1	2	3	4	5	6	7			8			9	10	11 <	12
1															1

क्यायाधीश बाणिज्यक न्यायालय जोधपुर

Court Name COMMERCIAL COURT KOTA

Month DECEMBER/2020

Format for Statistical data [See Rule 3(1)]

		_	()]			
S.No.	Name of Court	No. of cases	No. of new	Total cases	No. of cases	Days taken
		(on the 1st	cases	pending in	disposed	to decide the
		day of	instituted	the court (on	(during the	case
		month of)	(during the	the last day	month as per	
			month as	of the month	column 3)	
			per column	as per		
			3)	colu m n 3)		
					* ***	
1	2	3	4	5	6	(7)
1	COMMERCIAL COURT KOTA	992	10	984	18	N/A

न्यायाधाश वाणिज्यिक न्यायाल कोटा (राज.)

Court Name COMMERCIAL COURT KOTA

P

Form 1
List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e- filing
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10
1	COMMERCIAL COURT KOTA	КОТА	NIL	NIL	NIL	NIL	NIL	NIL	NIL

न्यायाधीश वाणिज्यिक न्यायालय कोटा (तज.)

Court Name COMMERCIAL COURT KOTA Month DECEMBER/2020

	Form 2 List of cases in which e-Payment of Court fees was made during the month													
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees							
-1	-2	-3	-4	-5	-6	-7	-8							
1	COMMERCIAL COURT KOTA	КОТА	NIL	NIL	NIL	NIL	NIL							
		,					1 /							

न्यायाधीश वाणिज्यिक न्यायालय कोटा (तज.)

Court Name COMMERCIAL COURT KOTA Month DECEMBER 2020

Fo	orm 3List of cases in	n which Elec	tronic Servic	ce of Process l	ıas taken pla	ace during the	e month
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
-1	-2	-3	-4	-5	-6	-7	-8
1	COMMERCIAL COURT KOTA	KOTA	NIL	NIL	- NIL	NIL	NIL
2							

न्यासाधीश वाणिज्यिक न्यायालय कोटा (त्तज.)

Court Name COMMERCIAL COURT KOTA Month DECEMBER/2020

	List of total	no of agens r	Form 4	cated during	the month	
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
-1	-2	-3	-4	-5	-6	-7
1	COMMERCIAL COURT KOTA	kOTA	NIL	NIL	NIL	NIL
2						

न्यायाधीशं वाणिज्यिक न्यायील कोटा (तज.)

Court Name COMMERCIAL COURT KOTA Month DECEMBER /2020

	Form 5 List of cases in which Case Management Hearing was held during the month											
	Sr. No.	Court	District	Case No.	I .	Advocate	Date of Registration	Date of case				
The second secon	-1	-2	-3	-4	-5	-6	-	7 -8				
-	1	COMMERCIAL COURT KOTA	kOTA	NIL	NIL	NIL	NIL	NIL /				

न्यायोधीश वाणिज्यिक न्यायालय कोटा (तज.)

Court Name COMMERCIAL COURT KOTA Month DECEMBER/2020 Form 6 Contested commercial cases disposed during the month Number of Act Section Date of Nature of Days for Date of Whether execution of days for Date of Advocate Petitioner Disposal District Case disposal Decision Registration Urgent Court Sr. execution of (Contested decree No. Name Vs Relief was No. decree from Respondent Settled) sought and date of Name Predecision Institution Mediation did not take place (Yes/No) -13 -14 -12 -10 -11 -9 -8 -6 -5 -3 NIL NIL NIL NIL NIL NIL NIL COMMERCIAL NIL NIL NIL `07/18 kOTA COURT KOTA

न्यायाधीश न्यायाधीश वाणिज्यिक न्यायालय कोटा (राज.)

Court Name COMMERCIAL COURT KOTA Month DECEMBER 2020

Form 7

Summary of Commercial Cases during the month

	>uiii	mary or Comm	nercial Cas	es during in	e month	
Sr. No.	Court		Total number of cases pending on the 1st day of the mont	during the	Total number of cases disposed during the month	cases pending at
-1	-2	-3	-	-4	-5	-6 -7
1	COMMERCIAL COURT KOTA	kOTA	992	10	18	984
		Say in				

Page 1

न्यायधीश वाणिज्यिक न्यायालय कोटा (त्तज.)

Court Name COMMERCIAL COURT KOTA Month DECEMBER/2020

	List of cases received for	Pre-Institution	n Mediation a	and Settlemen	it during the m	nonth
Sr.	Name of Mediation	Total	Total	Total	Total	Total
				number of	number of	number of
No.	DLSA or Main Mediation	applications	applications	casessettled	non-starter	applications
			received	duringthe	cases during	* *
		the 1st day	during the	month	the month	the end of
		of the month	month			the month
-1	-2	-3		4	-5	6
-1	-2	-3		-	-5	-7
1	COMMERCIAL COURT KOTA	NIL	NIL	NIL	NIL	NIL
						M

न्यायायारा वाणिज्यिक न्यायालय कोटा (राज.)

Page 1

Med Form-6(2)

Court Name COMMERCIAL COURT KOTA 2ND QTR 1-10-20 TO 31-12-2020

S. No	Name of the Authority	No. of application received by Authority	Nature of Ap	pplicant Party	Nature of Op	oposite Party				No. of application disposed off as per Rule 3(4) and 3(6)	referred for mediation		No. of application where parties reached a settlement as per Rule 7(1)(vii)		
			Individual	Corporate	Individual	Corporate	I	11	111	IV	V			1	
-1	-2 COMMERCIAL COURT KOTA	-3 NIL	-4 NIL	-5 NIL	-6 NIL	-7 NIL	NIL	NIL	-8 NIL	NIL	NIL	-9 NIL	-10 NIL	-11 NIL	-12 NIL

वाणिज्यिक न्यायालय कोटा (राज.)

Statical Data Format

COMMERCIAL COURT, UDAIPUR (RAJ.)

SCHEDULE

Format for statistical data for the Month of Dec. 2020

(See Rule 3)

SN	Name of the Court	No. of cases pending (on the 1 st day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)		Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court Udaipur	888	34	883	39	Approximately 580 Days

Judge

Commercial Court,

Udaipur

Month Dec.-2020

Form-2

List of cases in which e-Payment of Court fees was made during the month

SN (1)	Court (2)	District (3)	Case No.	Petitioner v/s Respondent	Advocate (6)	Date of Registration (7)	Date of e-Payment of Court Fees (8)
(1)	(-)	(0)	()	G1111 B1 B11111	(0)	()	(-)
1	Commercial Court Udaipur	Udaipur	CIS No. 72/2020 Civil Suit	CANARA BANK (SYNDICATE BANK) Vs M/S YAMEE TASTY FAST FOOD RESTAURANT	Shri Yashwant Arora	19.12.2020	14.12.2020

Judge Commercial Court,

Udaipu

Month Dec. 2020

Form-3

List of cases in which Electronic Service of Process has taken place during the month

SN	Court District		Court District Case No. Petitioner v/s Respo		Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court, Udaipur		Case No20/2020 CM38	Suresh Suthar Vs M/s Daimler Financial Services	Suresh Puri Goswami	01.12.2020 (Mail Date 03-12-2020)	-

Judge

Commercial Court,

Udaipur

Month Dec.-2020

Form-4

List of total no. of cases randomly allocated during the month

SN	Court	District	Court Name	Court No.	Case type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court , Udaipur	Udaipur	Commercial Court	-	-	-

Judge Commercial Court Udaipur

Month Dec.-2020

Form-5

List of cases in which Case Management Hearing was held during the month

	SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
-	(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
	1	Commercial Court, Udaipur	Udaipur	180/2018 CO, CIS No.183/2018 Civil Suit	M/s Sai Sales Vs M/s Elite Oras	Shree Brajesh Prakash Dangi Vs Shree Suresh Paliwal	08.02.2016	05.12.2020
	2	Commercial Court, Udaipur	Udaipur	159/2018 CO, CIS No.163/2018 Civil Suit	The Oriental Insurance Vs M/s Globe International	Shree Shyam Sunder Sharma Vs Ashish Dowdiya	18.03.2016	14.12.2020
	3	Commercial Court, Udaipur	Udaipur	61/2019 CO, CIS No. 61/2019 Civil Suit	Harish Gaurav Vs State of Raj.	Shree Tarun Shreemal Vs Kapil Todavat	29.07.2019	16.12.2020
	4	Commercial Court, Udaipur	Udaipur	71/2019 CO, CIS No. 71/2019 Civil Suit	RSWM Vs M/s Lamba	Shree Shanti lal Pamecha Vs Shahnawaj Khan	17.09.2019	17.12.2020
	5	Commercial Court, Udaipur	Udaipur	158/2018 CO, CIS NO. 162/2018 CIVIL SUIT	The Oriental Insurance Vs M/s Globe International	Shree Shyam Sunder Sharma Vs Ashish Dowdiya	29.05.2014	18.12.2020
	6	Commercial Court, Udaipur	Udaipur	116/2018 CO, CIS No. 126/2018 Civil Suit	Harish Gaurav Vs State of Raj.	Shree Tarun Shreemal Vs Pawan Singhal	21.04.2016	18.12.2020

Judge Commercial Court,

Udalpur

Month Dec.-2020

Form-6

Contested Commercial Cases disposed during the month of Dec 2020

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate		Whether urgent relief was sought and Pre- Institution Mediation did not take place Yes/No		Days for Disposal		execuuo	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Commercial Court	Udaipur	12/2020 CM38	M/s Barman Associates Vs My Prifard Transformation	Shree Rajiv Pamecha Vs Shree Janardhan Singh	09.09.2020	No	10.12.2020	92 Days	Contested	-	-	Arbitration & Conciliation. Act Sec. 9

Judge Commercial Court Udaipur

Month Dec.-2020

Form-7

Summary of Commercial Cases during the month											
SN	Court District		Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month					
(1)	(2)	(3)	(4)	(5)	(6)	(7)					
1	Commercial Court, Udaipur	THE TOTAL TO		34	39	883					

Judge Commercial Court,

Month Dec.-2020 [See rule 10 (2)]

List of cases received for Pre -Institution Mediation and Settlement during the month

SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of applications pending on the 1 st day of the month	Total no. of applications received during the month	Total no. of cases settled during the month	Total no. of non-starter cases during the month	Total no. of applications pending at the end of the month	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	
1	ADR Centre, Udaipur	11	09	10	10	10	

नोट :- इस न्यायालय से संबंधित Pre- Institution Mediation and Settlement की प्रक्रिया ADR Centre, Udaipur के माध्यम से करवाई जाती है। इस न्यायालय से संबंधित मीडिएशन प्रकरणों की सूचना उक्तानुसार ADR Centre, Udaipur द्वारा दी गई है।

Judge Commercial Court

Udaipur

COMMERCIAL COURT, UDAIPUR (RAJ.)

Form 6 (ii): Mediation Date on Quarterly Basis for IVth Quarter 2020 From 1.10.2020 to 31.12.2020

[See rule 10 (2)]

SN		Name of Authority	No. of application received by Authority	Nature of Applicant Party		Nature of Opposite Party		No. of applications slab-wise as per Schedule-II					No. of	No. of	No. of application	No. of application
	N			Individual	Corporate	Individual	Corporate	I	II	III	IV	V	disposed off as per Rule	No. of application referred for mediation	arrived at as	where parties reached a
1		DLSA, UDAIPUR	24	2	22	9	15	14	10	NIL	NIL	NIL	54	NIL	NIL	NIL

Judge Commercial Court,

Udaipur (Raj.)